GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1953 ANSWERED ON 11/03/2025

PMAY-G IN RAJASTHAN

1953. SHRI MURARI LAL MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses sanctioned in Rajasthan under the Pradhan MantriAwasYojanaGramin (PMAY-G) and the number of houses out of them completed so far;
- (b) the number of beneficiaries provided with the houses under the (PMAY-G) in Dausa district between the year 2020-21 to 2023-24 and the number of beneficiaries still on the waiting list;
- (c) whether the Government is aware that many eligible poor families in Dausa district are not getting the benefits of the said scheme, if so, whether the Government proposes to run some special campaign to implement this scheme effectively; and
- (d) the total number of the beneficiaries from the Scheduled Castes, Scheduled Tribes, Other Backward Classes and General Category under the Pradhan MantriAwasYojana-Gramin (PMAY-G) in Dausa district?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): The Ministry of Rural Development is implementing the Pradhan MantriAwaasYojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved the proposal for the continuation of the PMAY-G for construction of additional 2 crore rural houses during FY 2024-25 to 2028-29. As on 06.03.2025, out of the total target of 22,23,369

houses allocated to the State of Rajasthan, 21,97,400 houses have been sanctioned and 17,03,447 houses have been completed.

- (b): Under PMAY-G, during the period 2020-21 to 2023-24, a total of 1,407 houses have been sanctioned by the State to the eligible beneficiaries in the Dausa district. The Permanent Waiting List under the SECC database has been saturated with a total of 10,022 beneficiaries in the district whereas 111 beneficiaries (i.e 4400 remaining eligible minus 4289 target allotted) are available in the finalisedAwaas + 2018 list as on 6th March 2025.
- (c): The Union Cabinet has approved the proposal for implementation of the scheme for 5 more years during FY 2024 25 to 2028-29 to provide assistance for the construction of 2 crore additional rural houses. Further, the Union Cabinet has also approved the updation of the theAwaas+ 2018 List for identifying additional eligible rural households using modified exclusion criteria under the scheme. In line with the approval of Union Cabinet, a survey is being conducted for the identification of additional eligible rural households under the scheme through Awaas+ 2024 Mobile App which has already been launched on 17.09.2024. In order to ensure inclusiveness, the App has provision for both Self-survey and assisted survey through pre-registered surveyors.
- (d): The number of houses sanctioned for SC, ST and Others under PMAY-G in the Dausa district since inception of the scheme i.e FY 2016-17 is given below:

SC	ST	Others
4,170	4,518	5,587
